

RAWCASHEWNUT (GRADING AND MARKING) RULES, 1980

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RAWCASHEWNUT (GRADING AND MARKING) RULES, 1980

In exercise of the powers conferred by Section 3 of the said Act, the Central Government, hereby makes the following rules, namely:-

1. Short tide, application and commencement :-

- (1) These rules may be called the Raw Cashewnut (Grading and Marking) Rules, 1980.
- (2) They shall apply to Raw Cashewnut (*Anacardium Occidentale*) produced in India.
- (3) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions :-

'- In these rules,-

- (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (b) "Schedule" means a Schedule appended to these rules;
- (c) "Authorised packer" means a person or a body of persons who has been issued a certificate of authorisation under rule 3 of the

General (Grading and Marking) Rules, 1937, in relation to Raw Cashewnuts.

3. Grade designation :-

The grade designation to indicate the quality of Raw Cashewnuts shall be as set out in column I of Schedules II and III.

4. Definition of quality :-

The characteristics of the quality indicated by the respective grade designations shall be as set out against each grade designation in columns 2 to 7 of Schedules II and III.

5. Grade designation mark :-

The grade designation mark in case of Raw Cashewnuts shall consist of a label specking the grade designation and bearing a design (consisting of an outline map of India with the Word 'AGMARK' and the figure of the rising Sun, with the words "Produce of India" and * ' resembling the one as set out in Schedule 1).

6. Method of marking :-

(1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser and shall clearly show the following particulars, namely:-

- (a) the serial number of the lot;
- (b) date of packing,
- (c) net weight;
- (d) name of the packer;
- (e) place of packing; and
- (f) any other particulars as may be specified by the Agricultural Marketing Adviser.

(2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer: Provided that, the private trade mark does not represent quality or grade of raw cashewnut different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

